

**TRIPURA**



**GAZETTE**

***Published by Authority***

**EXTRAORDINARY ISSUE**

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*Agartala, Wednesday, July 18, 2018 A. D., Asadha 27, 1940 S. E.*

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PART--I-- Orders and Notifications by the Government of Tripura,  
The High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA  
LAW DEPARTMENT  
SECRETARIAT :: AGARTALA.

**No. F. 2(5)-LAW/ESTT.2/2013(Part)/11832-66**

**Dated, Agartala, the 13th July, 2018.**

**MEMORANDUM**

Subject :- Creation of 02 posts of Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), 02 posts of Civil Judge (Sr. Div) & Assistant Sessions Judge and 03 posts of Secretary, District Legal Services Authority for proposed Sepahijala Judicial District, Khowai Judicial District and Dhalai Judicial District.

With reference to the subject cited above, the undersigned is directed to convey sanction of the Governor, Tripura for creation of the following posts for the 3(three) new Judicial District Courts at Sonamura, Sepahijala Judicial District, Khowai, Khowai Judicial District and Ambassa, Dhalai Judicial District.

- |    |  |                 |
|----|--|-----------------|
| 1. | Chief Judicial Magistrate-cum-Civil Judge (Sr. Division) | 2(two) Posts.   |
| 2. | Civil Judge (Sr. Division) and Assistant Sessions Judge  | 2(two) Posts.   |
| 3. | Secretary, District Legal Services Authority             | 3(three) Posts. |

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Total=7(seven) Posts

The expenditure involved on this account shall be borne under Major-Head-2014-Administration of Justice, 2014-00-105-Civil and Sessions Courts, 2014-00-106-Small Cause Courts, 2014-00-108-Criminal Courts, 1-Salaries under Demand No. 5 during the financial year 2018-19 (Revenue).

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Tripura Gazette, Extraordinary Issue, July 18, 2018 A.D.

This is issued with the concurrence of the G.A. (AR) Department, Government of Tripura vide U.O. No. 62-GA (AR)/2018 dated 02.06.2018 and Finance Department (General), Government of Tripura vide U. O. No. 366/FIN (Estt-III)/18 dated 10.07.2018.

**Rahul Roy**

A.L.C. & Under Secretary, Law,  
Government of Tripura.

To  
The Registrar General  
High Court of Tripura,  
Agartala, (This has reference to his letter No. F. 30 (22)-HC/18/8434 dated 16th May, 2018).